NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 30/59/14 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s. Mr. M.A. Penjwani Vs. Alfa Impex Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Abhishek Kumar, Adv. Respondent 195 Homes
2. A.P.S. Selegal Idu. Petitioner 47 http://

ORDER

Ld. Counsel for the petitioner prays for further time to file rejoinder in this case. The petitioner has also not filed his replies in the two pending applications, one of them being u/s 340 CrPC.

List the pending applications for disposal and for completion of pleadings on 28.07.2016 at 10.30 a.m.

(Ina Malhotra)

(Sd1-).

SdL

Member Judicial

(R.Varadharajan) Member Judicial

D